

**Annexure-3**

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED ; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 16.08.2022

In accordance with Section 25(2) (e), IBC, 2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?	% voting share in CoC						
1	State Bank of India	14.07.2022	4,25,50,349.42	4,25,50,349.42	secured	-	-	-	98.50%	-	-	-	-	-	-
	<b>Total</b>		<b>4,25,50,349.42</b>	<b>4,25,50,349.42</b>		-	-	-	<b>98.50%</b>	-	-	-	-	-	-

